

ITEM NO.23

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2846-2851/2023

DEVENDRA SINGH

Appellant(s)

VERSUS

RAMA KANT DIXIT & ANR.

Respondent(s)

WITH

Crl.A. No. 2933-2938/2023 (II)

(FOR ADMISSION and IA No.184676/2023-EXEMPTION FROM FILING O.T.)

Date : 10-01-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

Mr. Raman Yadav, Adv.

Mr. Syed Mehdi Imam, AOR

For Respondent(s)

Mr. Abhishek Chaudhary, AOR

Mr. Sarwa Nand Dubey, Adv.

Mr. Ayush Dubey, Adv.

Mr. Ritvik Krishna, Adv.

Mr. Anurag Dubey, Adv.

Mr. Bhupendra Kumar Bhardwaj, Adv.

Mr. Sat Pal Wadhwa, Adv.

Ms. Manisha Yadav, Adv.

Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl. A. No. 2846-2851/2023

Four weeks time is granted to respondent Nos.1 and 3 to 7 to file the counter affidavit.

Service of notice is complete on respondent No.2 but no one has entered appearance on his behalf.

Let the records be sent back to the concerned Court for Translation into English Language.

Ld. Counsel for appellant submits that in the Office Report Cause Title is not correct. Registry to correct the same.

List again on 26.2.2024.

Crl. A. No. 2933-2938/2023

Four weeks time is granted to respondent Nos.1 to 6 to file the counter affidavit.

Let the records be sent back to the concerned Court for Translation into English Language.

List again on 26.2.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

MG